

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF VINADITYA TRADING COMPANY LIMITED

Registered Office: State Bank Bldg, Annexe, Bank Street, Fort and Mumbai 400023.

Tel No: 022-24964511/24921553 and Fax No: 022-24939567

Administrative Office: 67, Ideal Industrial Estate, 2nd Floor, Mathurdas Mill Compound,
126 N.M.Joshi Marg, Lower Parel, Mumbai 400013.

The details subsequent to the completion of the Offer made vide Public Announcement (PA) dated January 24, 2011 (Monday) and Corrigendum to PA dated April 21, 2011 (Thursday) pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations') issued by **Intensive Fiscal Services Private Limited** (the 'Manager to the Offer') on behalf of **Clarus Advisors (India) Private Limited** and **Manas Strategic Consultants Private Limited** (the 'Acquirers') to acquire 45,000 fully paid-up equity shares of ₹10/- each, representing 30.00% of the total paid up equity share capital/voting capital of **VINADITYA TRADING COMPANY LIMITED** (the 'Target Company') at a price of ₹604/- per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : Vinaditya Trading Company Limited
2. Name of the Acquirers : A) Clarus Advisors (India) Private Limited
B) Manas Strategic Consultants Private Limited
3. Name of Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Offer details
 - a) Date of Opening of the Offer : May 2, 2011 (Monday)
 - b) Date of Closure of the Offer : May 21, 2011 (Saturday)
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price	₹ 604*/-		₹ 604/-	
(ii)	Shareholding of Acquirers (No & % of the voting capital) before PA & Share Purchase Agreement	Nil		Nil	
(iii)	Shares acquired under Share Purchase Agreement (No & % of the voting capital)	64,195 (42.80%)		64,195 (42.80%)	
(iv)	Shares acquired in the Open Offer (No & % of the voting capital)	45,000 (30.00%)		44,450 (29.63%)	
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	₹ 2,71,80,000/-		₹ 2,68,47,800	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any	Nil		Nil	
(vii)	Post Offer Shareholding of Acquirers (No & % of the voting capital) (ii+iii+iv+vi)	1,09,195 (72.80%)		1,08,645 (72.43%)	
(viii)	Pre & Post Offer Shareholding of Public (No & % of the voting capital)	Pre Offer	Post Offer	Pre Offer	Post Offer
		85,805 (57.20%)	40,805 (27.20%)	85,805 (57.20%)	41,355 (27.57%)

* By way of a Corrigendum to the Public Announcement dated April 21, 2011, the Acquirers had increased the Offer Price from ₹ 550/- per Equity Share to ₹ 604/- per Equity Share.

7. Status of Escrow Account, whether released or not : 44,450 Shares have been offered for acquisition under Open Offer. Hence Special Account has been opened and consideration amount for shares accepted under the Open Offer have been dispatched to respective shareholders. The balance amount retained in Escrow Account, with lien in favour of Manager to the Offer is in process and will be released shortly to the Acquirers.
8. Payment of Interest, if any, to the shareholders along with the details thereof : Nil
9. Status of Investor Complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirers and its respective Directors, severally and jointly accept full responsibility for the information contained in this Post Offer Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997.

Issued by Manager to the Offer on behalf of the Acquirers:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Brijesh Parekh/Mr. Rishabh Jain

131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai - 400 021.

Branches:- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.

Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com

Place : Mumbai

Date : May 28, 2011